

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

08.08.2012

OA No. 409/2011

Mr. C.B. Sharma, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the applicant submits that in view of the orders dated 01.03.2012 and 06.05.2012 (Annexure R/1 & R/2 respectively), this OA has become infructuous as the relief claimed by the applicant in this OA has been granted to him.

The OA stands dismissed as having become infructuous. Learned counsel for the applicant submits that the applicant may be permitted to file substantive OA if any of his grievances is left out. It is made clear that it is always open for the applicant to redress his grievance, if any.

Anil Kumar
(Anil Kumar)

Member (A)

K.S. Rathore
(Justice K.S.Rathore)
Member (J)

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